

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY 1

O.A. NO. 468/94

Surendra Prasad

..Applicant

v/s

Union of India & ors.

..Respondents

Coram: Hon. Shri B S Hegde, Member(J)

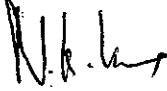
Hon. Shri N K Verma, Member(A)

ORAL JUDGMENT:  
[Per: B S Hegde, Member(J)]

DATED: 25.4.94

Heard Shri Mahalle, counsel for the applicant. Learned counsel for the applicant submits that he has filed a Review Application and the same has not been disposed of so far. We direct the Reviewing Authority to decide the review application preferred by the applicant within three months by passing a speaking order.

With the above direction the Original Application is disposed of at the admission stage. No order as to costs.

  
(N K Verma)  
Member(A)

  
(B.S. Hegde)  
Member(J)